

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/1542/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti S. Begum,
District & Sessions Judge,
Kamrup, Amigaon.

Dated Guwahati the 12th March, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. DJKA/1156/2020, dated 06.03.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from the morning of 08.03.2020 till the evening of 10.03.2020, has been granted.

The senior most Judicial Officer at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-310/1993/1543/A, dated 12.3.2020

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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12/3/2020
Pdsn